

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1137 OF 2008

NANDITA BISWAS

Petitioner(s)

VERSUS

RAJ KUMAR BISWAS  
(With appln(s) for stay and office report )

Respondent(s)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Chander Shekhar Ashri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Nobody is present for the petitioner.

Petitioner has failed to confirm service on the  
respondent since November, 2008.

On 17.7.2009, the Hon'ble Judge in Chambers has  
granted four weeks' time as final chance to file an affidavit  
with a permission to serve respondent through the counsel who  
is appearing for him in Maintenance Petition No.277/2 of  
2007, proceeding of which is stayed.

Twelve months has lapsed thereafter.

Hence, no further time can be granted.

List before the Hon'ble Judge in Chambers for non-  
prosecution.

(S.G.SHAH)  
Registrar

hj